

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 264 of 2013 & I.A. No. 195 of 2014**

**Dated : 16<sup>th</sup> July, 2014**

**Steel Authority of India Ltd. ... Appellant(s)**

**Versus**

**Damodar Valley Corporation & Ors. ... Respondent(s)**

**ORDER**

Court has not assembled today.

On the consent of learned counsel for the parties, matter is posted for hearing on **12 August, 2014.**

**Court Master**

rkt